Papers laid [26 July, 2019] on the Table 13

- (c) Statement giving reasons for the delay in laying the gagers mentioned at (ii) (a) above. [Placed in Library. See No. L.T. 10976/16/19]
- (iii) (a) Annual Report and Accounts of the National Automotive Testing and R&D Infrastructure Project (NATRIP), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Project.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. See No. L.T. 550/17/19]

Annual Reports and Accounts of Punjab Agro Industries Corporation, SFAC, National Centre for Cold Chain Development, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS' WELFARE (SHRI PARSHOTTAM RUPALA): Sir, I lay on the Table:—

- I. (1) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—
 - (a) Fifty-first Annual Report and Accounts of the Punjab Agro Industries Corporation Ltd., Chandigarh, Punjab, for the year 2016-17, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 605/17/19]
- II. A copy each (in English and Hindi) of the following papers:—
 - (i) (a) Annual Report and Accounts of the Small Farmers' Agri-Business Consortium (SFAC), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Consortium.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.

[Placed in Library. See No. L.T. 500/17/19]

- (ii) (a) Annual Report and Accounts of the National Centre for Cold-Chain Development, New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Centre.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above.

[Placed in Library. See No. L.T. 660/17/19]

- (iii) (a) Annual Report and Accounts of the National Centre for Cold-Chain Development, New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Centre.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above.

[Placed in Library. See No. L.T. 660/17/19]

- (iv) (a) Annual Report and Accounts of the National Centre for Cold-Chain Development, New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Centre.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above.

[Placed in Library. See No. L.T. 660/17/19]

- (v) (a) Annual Report and Accounts of the National Centre for Cold-Chain Development, New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Centre.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above.

[Placed in Library. See No. L.T. 660/17/19]

(vi) (a) Annual Report and Accounts of the National Centre for Cold-Chain Development, New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts. Papers laid [26 July, 2019] on the Table 15

- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above.

[Placed in Library. See No. L.T. 660/17/19]

- (vii) (a) Annual Report and Accounts of the National Centre for Cold-Chain Development, New Delhi, for the year 2016-17, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Centre.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) above.

[Placed in Library. See No. L.T. 660/17/19]

- (viii) (a) Annual Report and Accounts of the National Centre for Cold-Chain Development, New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Centre.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (viii) (a) above.

[Placed in Library. See No. L.T. 660/17/19]

Annual Reports and Accounts of Goa Meat Complex Ltd., West Bengal Live Stock Development Corporation, Animal Welfare Board of India and related papers

पशुपालन, डेयरी और मत्स्यपालन मंत्रालय में राज्य मंत्री (श्री संजीव कुमार बालियान): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I.(1) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—
 - (i) (a) Forty-seventh Annual Report and Accounts of the Goa Meat Complex Limited, Panjim, Goa, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 724/17/19]